

**Central Administrative Tribunal
Principal Bench, New Delhi**



O.A. No.1154/2021
M.A. No. 1435/2021
M.A. No. 1436/2021

This the 9th day of July, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Ms. Aradhana Johri, Member (A)**

1. Geeta Verma,
TGT (Domestic Science), (Group B),
Aged about 45 years,
W/o Sh. Shish Pal,
R/o 97C, Platinum Enclave, Sector -18,
Rohini, New Delhi – 110085.

2. Renu Sharma,
TGT (Domestic Science) (Group B),
Aged about 43 years,
w/o Sh. Ashwani Gaur,
R/o 773/20, Sujan Singh Park,
Extan, Sonipat, Haryana.

.. Applicants

(By Advocate : Ms. Amita Singh Kalkal)

Versus

Govt. of NCT,
Department of Education,
Through Secretary,
Old Secretariat, Delhi,
New Delhi – 110002.

.. Respondent

(By Advocate : Ms. Esha Mazumdar)

O R D E R (ORAL)



Justice L. Narasimha Reddy, Chairman:

The applicants are holding the post of Trained Graduate Teachers (TGTs) in the Directorate of Education, Government of NCT of Delhi. According to them, they became eligible to be promoted to the post of Post Graduate Teacher (PGT) (Home Science). They made representations dated 19.01.2021 and 17.03.2021 claiming such relief. Their grievance is that the respondents are not taking action on their representations.

2. Today, we heard Ms. Amita Singh Kalkal, learned counsel for the applicant and Ms. Esha Mazumdar, learned counsel for the respondents.

3. The applicants made representations on 19.01.2021 and 17.03.2021 ventilating their grievances about the alleged denial of promotion. The respondents need to consider the same and pass appropriate orders.

4. The OA is accordingly disposed of with a direction to the respondents to pass orders on the representations of the applicants, within a period of two months from the date of receipt of a copy of this order.

Pending MAs also stand disposed of. There shall be no order as to costs.

**(Aradhana Johri)
Member (A)**

**(Justice L. Narasimha Reddy)
Chairman**

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